

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT - II)

Item No. 110
21(ND)14
New CA-442/2022

IN THE MATTER OF:
Aneesh Khurana

... **Applicant/Petitioner**

Versus

M/s. ILPEA Paramount Ltd.

... **Respondent**

Under Section: 397-398

Order delivered on 18.11.2022

CORAM:

SHRI. BACHU VENKAT BALARAM DAS,
HON'BLE MEMBER (J)

SHRI. L.N. GUPTA,
HON'BLE MEMBER (T)

PRESENT:

For the Applicant : Adv Saurabh Kalia and Adv Sarvik Singhai in
CA 442/2022

For the Respondent : Mr. Akhil Kulshrestha Adv

ORDER

CA-442/2022: An application filed by the Respondent in the main petition for allowing the Applicant company to hold board meeting and conduct AGM. The Court Officer informs that the main matter is coming up on 23.12.2022.

List the CA along with the main matter on 23.12.2022.


(L.N. GUPTA)
MEMBER (T)


(BACHU VENKAT BALARAM DAS)
MEMBER (J)